

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 05.09.2013**

The meeting No.22/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 05.09.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri J.D. Giri, Vice Chairman	AEPC
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.21/AM-14, dated 29.08.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 29.08.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.22/AM-14 dated 05.09.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 22/84-ALC3/2013

**MEETING DATE** : 05.09.2013

1	<b>Case No.:4/14/84-ALC3/2013</b>	Party Name: GAJANANYA SILK FABRICS	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status: Rejected</b>
	HQ File :01/84/050/00075/AM14/	RLA File :07/24/040/00015/AM14/	Lic.No/Date:0710095279 09.05.2013	Reject
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm			

has not submitted requisite information/details called for vide DGFT's letter dated 11.07.2013 and e-mail dated 19.08.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

2	<b>Case No.:6/9/84-ALC3/2013</b>	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status : Rejected</b>
	HQ File :01/84/050/00037/AM14/	RLA File :05/24/040/00031/AM14/	Lic.No/Date:0510354031 14.05.2013	Reject
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DC(MSME)'s letter dated 18.06.2013 so far. In view of above, the Committee as per written comments of DC(MSME) vide their O.M. No.37(5)/30/2013-14/Hos., dated 03.09.2013, was unable to finalise the norms and constrained to reject the case. RLA may take suitable consequential action accordingly.			

Case No.:2/13/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:22/84-ALC3/2013 05.09.2013	Status: Approved	
HQ File :01/84/050/00061/AM14/	RLA File :05/24/040/00065/AM14/	Lic.No/Date:0510355785 31.05.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/53/2013-14/Hosy., dated 04.09.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top in 100% Cotton printed 21 wales corduroy woven fabric, GSM-160+/-10%, Style:436922/436923/	5463 Nos.	100% Cotton printed 21 wales corduroy woven fabric, GSM-160+/-10%	2.32 Sq. meter per piece

	436924/437580				
2.	Ladies Top in 100% Cotton yarn dyed poplin woven fabric, GSM-115+/-10%, Style:436925/436926/ 436927/437581/438966	11,590 Nos.	100% Cotton yarn dyed poplin woven fabric, GSM-115+/-10%	2.07 meter piece	Sq. per
3.	Girls Skirts (Shell) in 100% Polyester yarn dyed woven fabric, GSM-78+/-10% & Under layer in 100% Polyester Mesh (Net) solid dyed fabric, GSM-38+/-10% with Indian lining, Style:437421/437422/ 437423/437424	2326 Nos.	100% Polyester yarn dyed woven fabric, GSM-78+/-10%	1.50 meter piece	Sq. per
			100% Polyester Mesh (Net) solid dyed fabric, GSM-38+/-10%	2.41 meter piece	Sq. per
4.	Girls Skirts (Shell) in 100% Polyester solid dyed woven fabric, GSM-115+/-10% & Under layer in 100% Polyester Mesh (Net) solid dyed fabric, GSM-38+/-10% with Indian lining, Style:436664/436666	2164 Nos.	100% Polyester solid dyed woven fabric, GSM-115+/-10%	1.36 meter piece	Sq. per
			100% Polyester Mesh (Net) solid dyed fabric, GSM-38+/-10%	1.66 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

4	<b>Case No.:5/15/84-ALC3/2013</b>	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00082/AM14/	RLA File :04/24/040/00041/AM14/	Lic.No/Date:0410146767 03.06.2013	Defer Date: 12.09.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 12.09.2013.			

5	<b>Case No.:3/15/84-ALC3/2013</b>	Party Name: SWETA CHAUDHRY	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00080/AM14/	RLA File :02/24/040/00031/AM14/	Lic.No/Date:0210190533 11.06.2013	Defer Date: 26.09.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME) and handed over the fresh documents received from applicant firm, in original, for their examination and comments. It was decided to await the same and defer the case for re-listing on 26.09.2013.			

6	<b>Case No.:7/15/84-ALC3/2013</b>	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00084/AM14/	RLA File :35/24/040/00012/AM14/	Lic.No/Date:3510041265 18.06.2013	Defer Date: 26.09.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 26.09.2013.			

	<b>Case No.:14/17/84-ALC3/2013</b>	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Approved</b>
	HQ File :01/84/050/00120/AM14/	RLA File :07/24/040/00085/AM14/	Lic.No/Date:0710096021	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/42/2013-14/Hosy., dated 21.08.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Garment (Dress with Panties) made of 100% Polyester dyed fabric, GSM-190+/-10% with 100% Polyester dyed fabric, GSM-60+/-10%, (Style: CT87116384)	3500 Nos.	100% Polyester dyed fabric, GSM-190+/-10%	0.93 Sq. meter per piece
			100% Polyester dyed fabric, GSM-60+/-10%	0.30 Sq. meter per piece
2.	Babies Garment (Dress) made of 100% Polyester dyed fabric, GSM-190+/-10%, (Style: CX87116360)	5700 Nos.	100% Polyester dyed fabric, GSM-190+/-10%	1.83 Sq. meter per piece
3.	Men's Shirt (Full Sleeve) made of 100% Cotton yarn dyed fabric, GSM-125+/-10% with 100% Polyester dyed fabric, GSM-80+/-10%, Style No.W34904	1300 Nos.	100% Cotton yarn dyed fabric, GSM-125+/-10%	3.26 Sq. meter per piece
			100% Polyester dyed fabric, GSM-80+/-10%	0.29 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:14/15/84-ALC3/2013

Party Name: ORIENT FASHION  
EXPORTS(INDIA) PVT.LTD.

Meet No/Date:22/84-ALC3/2013  
05.09.2013

Status:  
Deferred

8	HQ File :01/84/050/00091/AM14/	RLA File :05/24/040/00084/AM14/	Lic.No/Date:0510357641 20.06.2013	Defer Date: 26.09.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 26.09.2013.			

9	<b>Case No.:15/15/84-ALC3/2013</b>	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00092/AM14/	RLA File :05/24/040/00085/AM14/	Lic.No/Date:0510357928 24.06.2013	Defer Date: 26.09.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 26.09.2013.			

10	<b>Case No.:7/18/84-ALC3/2013</b>	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:22/84-ALC3/2013 05.09.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00128/AM14/	RLA File :04/24/040/00049/AM14/	Lic.No/Date:0410147786 04.07.2013	Defer Date: 03.10.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 03.10.2013.			

	Case No.:1/22/84-ALC3/2013		Party Name: RENFRO INDIA PRIVATE LIMITED		Meet No/Date:22/84-ALC3/2013 05.09.2013		Status: Approved	
	HQ File :01/84/050/00155/AM14/		RLA File :31/83/040/00064/AM14/		Lic.No/Date:3110059372 16.07.2013			
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-							
	S.No.	Export Product	Export	Import item	Quantity allowed			

11	1.	Knitted socks made of Wool blend with Nylon, Polyester, Lycra/Elastane (Net weight of Wool = 40,204.125 Kgs., Nylon =13,561.750 Kgs., Lycra=2688.648 Kgs., Polyester = 442.212 Kgs.) (Appx. 5,76,462 pairs)	Quantity 56,896.735 Kgs.	Wool yarn	43,420 Kgs. (including 8% wastage)
				Nylon yarn	14,647 Kgs. (including 8% wastage)
				Lycra Yarn/ Elastane Yarn	2904 Kgs. (including 8% wastage)
				Polyester yarn	478 Kgs. (including 8% wastage)
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

12

Case No.:3/22/84-ALC3/2013	Party Name: SHRIJEE LIFESTYLE PRIVATE LIMITED	Meet No/Date:22/84-ALC3/2013 05.09.2013	Status: Approved	
HQ File :01/84/050/00157/AM14/	RLA File :03/95/040/00332/AM14/	Lic.No/Date:0310744309 06.08.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Spun Polyester Voile printed fabric, GSM-62+/-10%, width-58/59”	84,113 Meter	100% Spun Polyester Grey Voile 50x50 66x60 fabric, GSM-62+/-10%, width-63”	86,636 Meter (including 3% wastage)
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				



13

Case No.:2/22/84-ALC3/2013	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:22/84-ALC3/2013 05.09.2013	Status: Approved	
HQ File :01/84/050/00156/AM14/	RLA File :03/94/040/00354/AM14/	Lic.No/Date:0310745506 16.08.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Apron made out of 100% Polyester Processed and dyed fabric, GSM-210+/-10%	2,18,527 Nos.	100% Polyester Processed and dyed fabric, GSM-210+/-10%, width-68”	2,07,600 Sq. Meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

## MANUAL AGENDA CASE

(14)

Case No.247	M/s Fibre World, Alappuzha, Kerala
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/100/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.1010053921 dated 28.06.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted



in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.51/13 held on 28.03.2013, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PVC Backed Coir Mats/ Matting in various sizes Mats	97,088 Sq. meter	Relevant PVC backed Coir Matting in roll form rolls	1,00,000 Sq. meter.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.248	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/280/AM-11/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0410114215 dated 01.06.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that new CAD submitted by the applicant firm vide their letter dated 02.08.2013 is also not matching with the quantity requirement of export product. Applicant firm has also not given the Style No. of export item which may indicate the relevant of CAD. Accordingly, the Committee after deliberations decided to ask the applicant firm to submit the exact CAD which can be co-relate with the export product for consideration of the proposal. The case stands for re-listing on 03.10.2013.

(16)

Case No.249	M/s James Walker Inmarco Insurance Pvt. Ltd., Mumbai
-------------	--

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/56/2011-12/Hosy., dated 03.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Braided Gland Packing: Fluolion Filament type D/K54S/K54F (Made out of PTFE Yarn, containing 579 Kgs.)	579 Kgs.	PTFE Yarn 419/S	614 Kgs.
2.	Braided Gland Packing: DURAMID (Made out of Kevlar Aramid Yarn IT179, containing 2015 Kgs.)	2015 Kgs.	Kevlar Aramid Yarn IT179	2136 Kgs.
3.	Braided Gland Packing: FLUOGRAF/ K49 (Made out of GFO Yarn 10262/10455, containing 3257 Kgs.)	3575 Kgs.	GFO Yarn 10262/10455	3789 Kgs.
4.	Braid Gland Packing: SUPAGRAF IBBONPAK/K3222 (Made out of BFG 10 S&Z twist Yarn, containing 1114 Kgs.)	1114 Kgs.	BFG 10 S twist &	1181 Kgs.
5.	Braided Gland Packing: SUPAGRAF RIBBONPAK Type M (Made out of Graphite Ribbon yarn (wire re-inforced) containing 539 Kgs.)	539 Kgs.	Graphite Ribbon yarn (wire re-inforced)	571 Kgs.
6.	Braided Gland Packing: NYLON PACKING (Made out of Nylon Yarn FC 1676, containing 386 Kgs.)	386 Kgs.	Nylon Yarn FC 1676	409 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.250	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/062/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040983 dated 13.05.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/59/2013-14/Hosy., dated 04.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Cotton woven dyed fabric with flame resistant finish, GSM-120 quilted with 95% meta aramid fibre and 5% para aramid fibre blended grey knitted fabric, GSM-100	10,098 Kgs.	Raw Cotton natural fibre	7155 Kgs.
			Vat dyes	81 Kgs.
			Flacovan (FR Chemical)	2160 Kgs. (@ 400 grams per Kg. of fabric)
			Ukadan flame resistant chemicals	253.80 Kgs. (@ 47 grams per Kg. of fabric)
			Ukanol Soft	140.40 Kgs.
			Silastan flame resistant chemicals	54 Kgs.
			Polyvinyl Alcohol	54 Kgs.
			Meta Aramid fibre	4702 Kgs.
			Para Aramid fibre	248 Kgs.
			FR treated Thread	33,00,000 Meters
			Litre Furnace Oil	As per fuel policy

The import of Dyes and Chemical (Sl. No.2 to 6) shall be restricted to 26% FOB value within the overall CIF value of the licence in

terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.251	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 12.09.2013.

(19)

Case No.252	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/064/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040981 dated 13.05.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/58/2013-14/Hosy., dated 04.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	98% Cotton 2% Nylon fibre with white metal compound blended dyed fabric, GSM-120+/-10% with FR finish	90,000 Sq. meter	Raw Cotton natural fibre	14,023.80 Kgs.
			Nylon fibre with white metal compound man made fibre	237.60 Kgs.
			Vat dyes	162 Kgs.

		Flacovan (FR Chemical)	4320 Kgs. (@ 400 grams per Kg. of fabric)
		Ukadan flame resistant chemicals	507.60 Kgs. (@ 47 grams per Kg. of fabric)
		Silastal flame resistant chemicals	205.20 Kgs. (@ 19 grams per Kg. of fabric)
		Silastan flame resistant chemicals	21.60 Kgs. (@ 2 grams per Kg. of fabric)
		Furnace Oil	As per fuel policy
		Polyvinyl Alcohol	73 Kgs.

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.253	M/s Texport Overseas Pvt. Ltd., Bangalore
NC 22/AM-14, dt. 05.09.2013	File No.01/84/162/102/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710096716 dated 15.07.2013.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and defer the case for re-listing on 12.09.2013.

\*\*\*\*\*